

Court-I
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 97 of 2013 &
IA-56 of 2014

Dated : 18th February, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

NTPC Ltd. ... Appellant(s)

Versus

Central Electricity Regulatory Commission & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Ms. Swagatika Sahoo
Ms. Poorva Sehgal

Counsel for the Respondent(s) : Mr. Pradeep Misra and
Mr. Daleep Kr. Dhyani
Mr. Manoj Kr. Sharma for R-2

ORDER

The learned counsel for the Respondent seeks some more time for filing the reply/written note to the amendment petition. Accordingly, he is directed to file the same after serving copy on the other side.

Post the matter for further hearing on **14.03.2014.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ts/pr